

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 235 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.09.2017**

NAME OF THE COMPANY: M/s Rich Estate Pvt. Ltd. Vs. The Registrar of
Companies

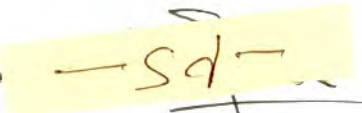
SECTION OF THE COMPANIES ACT: 252(3)

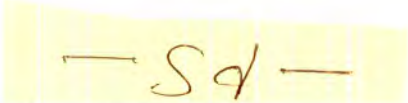
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Manish Raj, CP for ROC, Delhi

ORDER

Notice to ROC returnable on 4th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)